GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 221 ANSWERED ON TUESDAY, JULY 22, 2025

RELOCATION OF COMPANIES FROM WEST BENGAL

OUESTION

221 SHRI SAMIK BHATTACHARYA:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the number of companies that have relocated their registered Office from West Bengal to other States in the country during the period from 1st April, 2011 to 31st March, 2025, along with financial year-wise data;
- (b) the destination States to which these companies have shifted, along with the number of companies moved to each State; and
- (c) the number of these companies that are listed entities, and the sector-wise distribution of all companies that have shifted headquarters from West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI HARSH MALHOTRA)

(a) to (c): The number of companies that have relocated their registered office from West Bengal to other States in the country during the period from 1st April, 2011 to 31st March, 2025 is 6688 and financial year-wise data is at Annexure-I. Further, the details of destination States of the companies consequent upon shifting along with categorization of unlisted and listed is at Annexure-II. The term headquarter is not defined under the Companies Act, 2013 and accordingly no such data is maintained.

REFERRED TO IN PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 221 FOR 22.07.2025.

Number of companies that have been relocated from West Bengal during the period from 01st April, 2011 to 31st March, 2025 :

Financial Year	No of Companies		
2011-12	215		
2012-13	87		
2013-14	384		
2014-15	382		
2015-16	869		
2016-17	918		
2017-18	1027		
2018-19	542		
2019-20	678		
2020-21	306		
2021-22	273		
2022-23	270		
2023-24	371		
2024-25 366			
Grand Total	6688		

REFERRED TO IN PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 221 FOR 22.07.2025.

DETAILS OF DESTINATION STATES OF THE COMPANIES UPON THE SHIFTING OF REGISTERED OFFICE.

S.No.	States	Unlisted**	Listed**	Grand Total
1	Andaman & Nicobar	9	-	9
2	Andhra Pradesh	61	-	61
3	Arunachal Pradesh	-	-	-
4	Assam	263	-	263
5	Bihar	86	-	86
6	Chandigarh	18	-	18
7	Chattisgarh	511	-	511
8	Dadra & Nagar Haveli and Daman and Diu	5	1	6
9	Delhi	1277	20	1297
10	Goa	18	-	18
11	Gujarat	409	14	423
12	Haryana	164	3	167
13	Himachal Pradesh	15	-	15
14	Jammu & Kashmir	1	-	1
15	Jharkhand	235	1	236
16	Karnataka	268	-	268
17	Kerala	2	1	3
18	Ladakh	-	-	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	184	2	186
21	Maharashtra	1263	45	1308
22	Manipur	10	-	10
23	Meghalaya	10	-	10
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Orissa	197	4	201
27	Puducherry	-	-	-
28	Punjab	33	-	33
29	Rajasthan	329	4	333
30	Sikkim*	-	-	-
31	Tamil Nadu	155	6	161
32	Telangana	149	6	155
33	Tripura	3	-	3
34	Uttar Pradesh	876	3	879
35	Uttarakhand	27	-	27
	Grand Total	6578	110	6688

^{*}Companies Act, 2013 is not applicable in the State of Sikkim.

^{**}The listed/unlisted status is as on the date of relocation and may have undergone change since then.